

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 95 of 2014

Dated : 14th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors ... Respondent(s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava
Mr. A. Bhatnagar

Counsel for the Respondent(s) : Mr. G. Umapathy
Ms. R. Mekhala for R-2

Mr. M.G. Ramachandran
Ms. Anushree Barddan for R-4

ORDER

Post the matter for further hearing on **11th December, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Jps/vg